

(Rupees)

Period	Size of pack	North zone	South zone	East zone	West zone (other than Gujarat)	West zone (Gujarat)
March 1	16.5 kg	129.96	128.07	130.52	129.61	128.62
June 14	4.0 Kg	34.09	33.63	34.23	34.01	33.77
	2.0 kg	17.71	17.48	17.77	17.66	17.54
	Loose per kg.	7.86	7.74	7.89	7.84	7.78
June 15	16.5 kg	160.49	160.25	160.82	161.78	158.32
Jan. 4	4.0 kg	42.03	41.98	43.57	42.34	41.50
	2.0 kg	21.85	21.82	22.62	22.01	21.59
	Loose per kg.	9.71	9.69	10.09	9.79	9.58

(d) and (e). Control on prices of vanaspati was lifted with effect from the 5th January, 1975. This decision followed a marked improvement in the supply position of vanaspati and the assurances given by the Vanaspati Manufacturers' Association of India on behalf of the industry, to improve production and to take steps to ensure that the prices charged by the factories will be kept under check.

Production, Procurement, Release and Stocks of Foodgrains, Cereals and Pulses

913 SHRI JYOTIRMOY BOSU

SHRI K. LAKKAPPA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the final estimate of production of foodgrains, cereals and pulses separately, for 1973-74;

(b) estimated production during 1974-75;

(c) target of procurement and actual achievement, State-wise, during 1973 and 1974,

(d) average monthly release of foodgrains through public distribution system during 1973 and 1974;

(e) total stock with the Central and State Governments as at the end of 1973 and 1974;

(f) number and percentage of population served by (i) Statutory and (ii) modified rationing system as at the end of 1973 and 1974?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P SHINDE) (a) All-India final estimates of production of cereals, pulses and total foodgrains, 1973-74 are indicated below:—

Crop	Production (Million tonnes)
Cereals	93.86
Pulses	9.75
Total foodgrains	103.61

(b) The final estimates of production of foodgrains during 1974-75 will become available after the close of the agricultural year i.e., sometime in July—August, 1975.

(c) A statement indicating the targets of procurement and quantity actually procured (State-wise) during 1973-74 is laid on the Table of the House. [Placed in Library. See No. LT-8982/75]. Traders' levy was resorted to for procuring wheat during Rabi marketing season 1974-75 and in the nature of things, no targets could be fixed. The procurement target fixed for rice for 1974-75 and the actual procurement of rice, wheat and coarse grains during Rabi and Kharif 1974-75 is indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT-8982/75]. No target has been fixed for Kharif coarse grains for 1974 75 as there is no restriction on the movement of these grains.

(d) The average monthly releases of foodgrains through the public distribution system during 1973-74 were of 9.50 lakh tonnes and 8.84 lakh tonnes (tentative) respectively.

(e) The total stocks with the Government (both with Centre and State Governments) at the end of 1973 and 1974 were as follows:—

At the end of 1973	2.9 million tonnes
estimated stocks at	2.4 million tonnes
the end of 1974.	(Tentative)

(f) The data relating to the population covered by the rationing system at the end of 1973 and 1974 and the percentages thereof with reference to the estimated mid-year population of the country in 1973 and 1974 are furnished below:—

	1973	1974
(i) Population covered by statutory rationing system	170 lakhs	178 lakhs
(ii) Percentage of (i) to total population of the country	3%	3%

(iii) Population covered by informal/modified rationing system	4182 lakhs	4179 lakhs
(iv) Percentage of (iii) to total population of the country	73.2%	71.3%

(*) = figures tentative.

Krishna River Water Dispute Tribunal

914. SHRI S. A. MURUGANAN-THAM:

SHRI K. LAKKAPPA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether his attention has been drawn to a statement made by Chief Minister of Karnataka that the State would seek the services of a jurist of International repute from outside the country to represent Karnataka before the Krishna River Water Tribunal;

(b) if so, the facts thereof; and

(c) Government's reaction thereto?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) The Government of Karnataka had approached the Government of India to agree to their proposal of obtaining the advice of an eminent jurist of the United States on the report of the Krishna Tribunal and for release of foreign exchange amounting to 25,000 U.S. dollars towards consultation fee.

(c) The Government of India have not agreed to the proposal.